

(b) the mode of repayment of these loans;

(c) the rate of interest which India is paying to both these agencies; and

(d) the terms and conditions on which these loans are sanctioned to our country?

THE MINISTER OF FINANCE (SHRI P. CHIDAMBARAM) : (a) The amount of loans drawn by India from IMF, World Bank and other foreign financial institutions as on 31st October, 1996 is as follows :-

Institution	Currency	Amount drawn upto 30.10.96 (in millions)
<b>Government A/c</b>		
1. IMF	SDR	9988
2. IBRD	US Dollar	11678
3. IDA	US Dollar	18332
4. ADB	US Dollar	1786
5. OPEC	US Dollar	172
6. IFAD	SDR	166
<b>Non-Government A/c</b>		
1. IBRD	US Dollar	3224
2. ADB	US Dollar	969

(b) to (d). The terms and conditions including mode of repayment and the rate of interest of these loan is as follows :-

The IMF loan is available to its member countries who are facing balance of payment crisis. It is available under different facilities at variable repayment period ranging between 4 to 10 years including 2 to 4 years grace period. Interest rate of IMF loan is variable, currently it is 4.36%, calculated on the outstanding loan.

IBRD loans are repayable in 20 years, inclusive of 5 years grace period. The interest rate is variable and is revised semi-annually. The current rate of interest is 6.94% per annum. The commitment charge on undisbursed balance at present is 0.75%. A rebate of 0.5% is however, permitted for timely repayment of loans.

IDA credits are repayable in 25 years, inclusive of 10 years grace period. These credits carry no interest charges but a service charge of 0.75% per annum is levied on the disbursed portion of credit. Commitment charge on undisbursed balances are fixed every year upto a maximum of 0.5%. However, for the last few years IDA has been waiving commitment charges.

ADB loans are repayable in 25 years, inclusive of 5 years grace period. The interest rate is variable and the applicable rate for the period from 1.7.96 to 31.12.96 is 6% per annum.

OPEC loans are repayable in 20 years including 5 years grace period and have an interest rate of 2% per annum.

IFAD loans are repayable in 50 years inclusive of 10 years grace period. Interest rate of 1% per annum is leviable on IFAD loans.

### Customs Houses

4412. SHRI HARIN PATHAK : Will the Minister of FINANCE be pleased to state :

(a) the locations of customs Houses set up in the country, so far;

(b) whether the Government propose to open some new air customs Houses in the country; and

(c) if so, the places identified therefor in the country specially in Gujarat?

THE MINISTER OF FINANCE (SHRI P. CHIDAMBARAM) : (a) There are four major Custom Houses at Mumbai, Calcutta, Chennai and Cochin and Seven Commissionerates at Bangalore, Mumbai Airport, Delhi, Goa, New Kandla; Nhava Sheva (JNPT) and Visakhapatnam apart from other Customs (Preventive) Commissionerates.

(b) There are no separate Air Custom Houses in the country, as such.

(c) Does not arise in view of (b) above.

### Export of Spices

4413. SHRI ANANT KUMAR : Will the Minister of COMMERCE be pleased to state :

(a) the total quantity of spices particularly cardamom, clove, ginger, garlic, papper and turmeric exported during each of the last three years and in the first six months of the current financial year in comparison to the corresponding period of 1995;

(b) the foreign exchange earned therefrom during the above period; and

(c) the steps taken by the Government to boost the export of the above spices?

THE MINISTER OF STATE OF THE MINISTRY OF COMMERCE (SHRI BOLLA BULLI RAMAIAH) : (a) and (b). The details of export of spices (quantity and value) during the last three years and upto September, 96 are given in the Statement enclosed.

(c) Apart from the trade policy reforms, the steps taken to enhance the export of spices include, abolition of cess on export of pepper (except green pepper in brine); saffron, cardamom, spice oils and oleoresins to make them price competitive in international markets; sponsoring trade delegations abroad; inviting overseas